

RAJYA SABHA

Thursday, 8th May 1958

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

RECRUITMENT MADE BY THE STATE TRADING CORPORATION

*271. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the State Trading Corporation has taken all the employees of the private companies whose business was taken over by the Corporation; and

(b) if not, how many of them have been recruited by the Corporation and what are the guiding principles for such recruitment?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) The State Trading Corporation has not taken over the business of any private company.

(b) Does not arise.

SHRI V. PRASAD RAO: Sir, in view of the fact that the State Trading Corporation has taken over the business of the export of iron ore, may I know if all the employees who were previously employed in those companies that were exporting iron ore have been reemployed by the State Trading Corporation?

SHRI SATISH CHANDRA: Iron ore mining and handling of iron ore exports are done by the established agencies. The State Trading Corporation enters into contracts with foreign countries. But nobody has been displaced on that account.

SHRI AMOLAKH CHAND: May I know, Sir, if the State Trading Corporation is only to get the profits and has no liability for any damages that may arise on account of the negligence on the part of the agencies exporting iron ore?

SHRI SATISH CHANDRA: I could not understand the question.

SHRI V. PRASAD RAO: May I know, Sir, whether the business concerns especially in Andhra Pradesh have gone out of business because the State Trading Corporation has taken over all the functions that were being carried on by those business concerns?

SHRI MANUBHAI SHAH: No, Sir, it is not a fact. Nobody's business has been taken away by the State Trading Corporation.

SHRI BABUBHAI M. CHINAI: May I know, Sir, whether the State Trading Corporation has exported manganese ore on their own account or not?

SHRI MANUBHAI SHAH: Sir, as far as manganese and iron ores are concerned, it is more the servicing function that the State Trading Corporation discharges, and the normal handling agencies, the trading agencies and the mining agencies have not been displaced at all. It is true that sometimes the contracts are directly with the State Trading Corporation by the foreign countries.

SHRI V. PRASAD RAO: Then how are the agencies of the State Trading Corporation functioning there? Are they functioning without employees, automatically?

SHRI MANUBHAI SHAH: The mining operations are not being handled by us and so the labourers and workers employed by the miners are still continuing to do the work.

SHRI V. PRASAD RAO: I am not talking of the mining operations as such but of these companies that were actually dealing with the export of these things, transshipment and other concerns.

SHRI MANUBHAI SHAH: As I said, the State Trading Corporation has only the servicing function, and those agencies like merchants or traders or commission agents still continue to exist. The State Trading Corporation, generally, operates through them and so nobody is being displaced.

श्री पा० ना० राजभोज : क्या मैं जान सकता हूँ कि इसमें कितने सेवक हैं, अभी कितने लोग लेने को बाकी हैं और कितने कैसेज पेंडिंग हैं और उसका कारण क्या है?

श्री सतीश चन्द्र : इसके लिये नोटिस चाहिये।

श्री पा० ना० राजभोज : मैंने जो सवाल पूछा है उसको आप कृपा कर के मुन लीजिये और मुझे जवाब दीजिये। मैं यह जानना चाहता हूँ कि इसमें कुल कितने सेवक हैं, अभी कितने लोग लेने को बाकी हैं और कितने कैसेज पेंडिंग हैं और उसका कारण क्या है?

श्री सतीश चन्द्र : कितने आदमी छिये जायेंगे यह तो काम के उपर निर्भर करता है। स्टेट ट्रेडिंग कॉर्पोरेशन का काम हल्के हल्के बढ़ता जाता है और जितनी जरूरत होती है उतने आदमी रखे जाते हैं। कितने आदमी नियुक्त किये गये, कितने अब तक रखे गये, कितने और रखे जायेंगे, इसकी संख्या में फौरन नहीं दे सकता। अगर आनरेबल मेम्बर दूसरा प्रश्न करे तो जवाब दूंगा।

SHRI T. BODRA: Sir, in view of the fact that in Bihar State the output of iron ore is more than that in Orissa State, how it is that State Trading Corporation is giving preference to Orissa State and not to Bihar?

SHRI SATISH CHANDRA: It depends on the quality of the iron ore, availability of transport, the capacity of the nearest port to handle the traffic, so many factors come in.

SHRI AMOLAKH CHAND: I put a question earlier and the hon. Deputy Minister said that he could not follow. I wanted to know this. When the State Trading Corporation has taken over the distribution of cement and other materials and are getting profits out of it, are they liable to pay for any damages that may arise on account of the negligence of their agents or not?

SHRI MANUBHAI SHAH: As far as the question of profits of the State Trading Corporation for internal distribution of cement and other commodities is concerned, this Corporation is like any private limited company. If overall profits are there, they will certainly declare a dividend like all other public corporations of the Government of India. As for the special profits made, because we had to import a certain amount of foreign cement and which did not fully materialise, as the House is aware, in the Budget we have provided for a National Road Development Fund to which a large part of that money will be allocated.

EXTERNAL RESOURCES FOR THE SECOND FIVE YEAR PLAN

*272- **SHRI M. H. SAMUEL:** Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has completed the survey of the external resources for the Second Five Year Plan;

(b) whether any greater gap has been foreshadowed in the resources of the Plan; and

(c) if so, what steps Government propose to take to bridge the gap?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA):

(a) and (b). In a Memorandum on